

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

6(ND)16

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2018.

NAME OF THE COMPANY: Sh. Mukesh Thareja V/s. M/s. Thareja Metal Pvt. Ltd. & Ors.

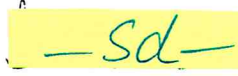
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner:		Mr. Vineet Bhagat & Mr. Shreshth Nanda, Advocate	
	Present for the Respondent:		Mr. Shyam Moorjani & Mr. Ambareea Qaisar	

ORDER

Learned counsel for the respondent submits that the matter is part heard by the regular Bench. Be listed on 2nd of August, 2018. No further adjournment shall be granted.


(Ina Malhotra)
(Member (J))

(Sameer)